

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1514
ANSWERED ON:29.07.2015
Nalanda University
Gandhi Shri Feroze Varun

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) the details of financial support extended to Nalanda University, including the quantum of funds allocated and the terms and conditions associated with such funds;
- (b) the comparison of contributions by the Indian Government with the voluntary contributions of other participating countries;
- (c) whether the Government has received reports of financial mismanagement by the authorities of the Nalanda University; and
- (d) the details of the steps being taken/planned by the Government to correct the mismanagement?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
[GEN. (DR) V. K. SINGH (RETD)]

(a) Nalanda University has been established as a non-profit public-private partnership international institution of academic excellence. India, as the host country, has made significant contributions. The Govt. of Bihar has given 455 acres of land to the University while the Central Government has made an allocation of Rs 2,727.10 crores towards capital and recurring expenditure during the establishment phase of Nalanda University up to 2021-22. The allocation is made from MEA's Plan Budget. The utilization of these funds are subject to University's Financial Regulations and relevant Gol guidelines. Further, the accounts of Nalanda University are also subject to audit by the office of Comptroller and Auditor General of India.

(b) While India has made an allocation of Rs 2,727.10 crores till 2021-22, the details of voluntary contributions received/proposed from other countries are as under:

From Whom	Amount
Govt. of China	US \$ 1 Million
Govt. of Thailand	US \$ 100,000
Govt. of Lao (PDR)	US \$ 50,000
Govt. of Australia	AU \$ 1 Million
Citizens of Singapore	S \$ 5 - 10 Million (proposed)
Govt. of Japan	2 ODA loans of Yen 21,426 Million each.

(c) The Government has not received any reports of financial mismanagement by the authorities of Nalanda University. The audit has, however, pointed out irregularities in incurring expenditure by Nalanda University prior to the approval of Statutes and Financial Regulations.

(d) The First Statutes of the University and its Financial Regulations have been notified in March 2012 and December 2013 respectively and laid in Parliament. Some Statutes with financial implications are being processed in consultation with other concerned authorities. University's replies to audit observations are under CAG's consideration.
